

Annexure – 8

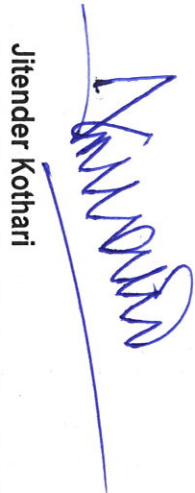
Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 10/08/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Modern Stage Services Private Limited	10/08/2023	15340238	15340238	Operational	No	No	No	NIL	NIL	NIL	NIL	NIL	Note 2
	Total		15340238	15340238										

*Note 2- Claims have been provisionally admitted based on proof and document/information submitted by Operational Creditors, same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount may undergo change subject to completion of its verification.




Jitender Kohhari
Interim Resolution Professional of CIRP of
ND S Art World Private Limited
IP Regn. No. IBI/PA-001/IP-P00540/2017-2018/10965
AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023